

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

22. C.P. (IB)/61(MB)2023

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.05.2023**

Name of the Parties: Small Industries Development Bank of India
VS
Viola Resorts Private Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Raina Birla, Ld. Counsel for the Petitioner present. Mr. Uttam Hathi i/b Brus Chambers.
2. Heard the Ld. Counsel for both sides and perused the records.
3. **Reserved for orders.**
4. Both sides may file synopsis in not more than two pages within one week, if fails, the same may not be considered.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)